

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 02

THURSDAY, DECEMBER 12, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	BA3/84/2024	AMIT DHIMAN Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S.R.S GILL	G.A.
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2	CRLR/878/2024	PRASHANT BHATT Versus SHWETA SHARMA	NAVEEN SINGH BISHT MAYANK BADONI JITENDER SAINI	
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WITH
IA/1/2024 FOR STAY APPLICATION

3	CRLR/879/2024	SHADRANA Versus STATE OF UTTARAKHAND AND ANOTHER	CHETNA LATWAL NIPUSHMOLA JOSHI	G.A.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

4	CRLR/897/2024	NIRMAL SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	SIDDHARTHA SAH ANUGRAH MASSEY	G.A.
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WITH
IA/1/2024 FOR STAY APPLICATION

5	ABA/1213/2024	VIRENDRA SINGH AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	R P SINGH	G.A.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

6	ABA/1223/2024	ASHWINI KUMAR Versus STATE OF UTTARAKHAND	NANDAN ARYA LALIT KUMAR M S DHAPOLA	G.A.
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7	ABA/1234/2024	RAMNARESH TYAGI AND ANOTHER Versus STATE OF UTTARAKHAND	ANCHIT KHOKHER	G.A.
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8	ABA/1236/2024	VIRENDRA SINGH AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	SHUBHR RASTOGI	G.A.
9	ABA/1237/2024	GULSHAN RAI SHARMA Versus STATE OF UTTARAKHAND	PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA	G.A.
10	ABA/1238/2024	ABDUL SAMAD AND ANOTHER Versus STATE OF UTTARAKHAND	ADITYA PRATAP SINGH	G.A.
11	ABA/1239/2024	LAKHAN SINGH Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
12	ABA/1240/2024	PAWAN DHINGRA Versus STATE OF UTTARAKHAND WITH IA/1/2024 FOR INTERIM BAIL APPLICATION	NAVNEET KAUSHIK	G.A.
13	ABA/1241/2024	UMESH SHARMA Versus STATE OF UTTARAKHAND WITH IA/1/2024 FOR INTERIM BAIL APPLICATION	NAVNEET KAUSHIK	G.A.
14	ABA/1242/2024	SARFARAZ Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
15	ABA/1243/2024	AMRISH KUMAR OBERAI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	KARAN ANAND	G.A.
16	BA1/2365/2024	MAQBOOL AHMAD Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
17	BA1/2389/2024	DEEPAK YADAV Versus STATE OF UTTARAKHAND	AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
18	BA1/2390/2024	MALKEET SINGH ALIAS BITTU Versus STATE OF UTTARAKHAND	SARITA BISHT PIYUSH SAMMAL R S SAMMAL	G.A.
19	BA1/2391/2024	HARISH CHANDRA NEGI ALIAS CHETRAPAL Versus STATE OF UTTARAKHAND	KARAN SINGH DUGTAL	G.A.

20	BA1/2392/2024	SHUBHAM ALIAS BUDDHU Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
21	BA1/2394/2024	BOOTA SINGH Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
22	BA1/2395/2024	NITISH KUMAR Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
23	BA1/2396/2024	MUKARRAM Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
24	BA1/2398/2024	AMIT KUMAR ALIAS ANIT Versus STATE OF UTTARAKHAND	AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
25	BA1/2399/2024	FARHAN Versus STATE OF UTTARAKHAND	RAJENDRA SINGH AZAD DEVESH SAINI	G.A.
26	BA1/2400/2024	AADITYA Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
27	BA1/2401/2024	VEERPAL Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
28	BA1/2402/2024	NANDU Versus STATE OF UTTARAKHAND	HARI MOHAN BHATIA	G.A.
29	BA1/2403/2024	MOHAMMAD AATIFUDDIN Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
30	BA1/2404/2024	ZUBAIR ALIAS LUCKY Versus STATE OF UTTARAKHAND	MS. SADAF	G.A.
31	BA1/2405/2024	NIKHIL KUMAR Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
32	BA1/2406/2024	CHANDRA SHEKHAR BHATT Versus STATE OF UTTARAKHAND	HARSH VARDHAN DHANIK	G.A.

*** JUST AFTER FRESH MATTERS ***

33	BA2/101/2022	RIZWAN Versus STATE OF UTTARAKHAND	NAVEEN CHANDRA PANT B S BHANDARI	G.A.
		WITH MCRC/4/2022 FOR CORRECTION APPLICATION		
34	BA2/196/2022	SHAHRUKH Versus	ASHISH AGARWAL	G.A.

WITH

IA/1/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

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|----|---------------|---|---|------|
| 35 | BA1/2771/2022 | BHARAT SINGH RAWAT
Versus
STATE OF UTTARAKHAND | LALIT SHARMA
NAVEEN SINGH
BISHT
AZMEEN | G.A. |
| 36 | BA1/2803/2022 | SADANAND AND ANOTHER
Versus
STATE OF UTTARAKHAND
THROUGH SECRETARY HOME,
UTTARAKHAND CIVIL
SECRETARIAT, DEHRADUN | GEETA ARYA
ARUN PRATAP
SHAH | G.A. |

WITH

IA/3/2024 FOR DELAY CONDONATION APPLICATION

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|----|---------------|---|---------------------------|------|
| 37 | BA1/2876/2022 | VINOD ALIAS BINNU
Versus
STATE OF UTTARAKHAND | DIVYA JAIN
SHWETA JAIN | G.A. |
|----|---------------|---|---------------------------|------|

*** PART HEARD MATTERS ***

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|----|----------------|--|--|-----------------------------|
| 38 | WPSS/3738/2018 | HARI SINGH
Versus
STATE OF UTTARAKHAND AND
OTHERS | PANKAJ MIGLANI
AAKIB AHMED
RAJEEV SHARMA | SIDDHARTHA
SAH
C.S.C. |
|----|----------------|--|--|-----------------------------|

WITH

IA/17092/2023 FOR INTERLOCUTORY APPLICATION

IA/17093/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER

IA/17094/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER

NOTE : PART HEARD.*** ADMISSION MATTERS (AFTER FRESH) ***

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|----|---------------|---|-----------------------------------|------|
| 39 | CRLR/874/2024 | DURGA BAHADUR SEN
Versus
STATE OF UTTARAKHAND | ASHUTOSH
GULATI
K K HARBOLA | G.A. |
|----|---------------|---|-----------------------------------|------|

WITH

IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

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| 40 | IA/10/2024 FOR SECOND BAIL APPLICATION
IN
CRLA/314/2021 | SANDEEP SINGH
Versus
STATE OF UTTARAKHAND | NANDAN ARYA
MANOJ BHATT
M.S. DHAPOLA
KUNWAR
VIKRAMADITYA
SHAH
MUKHTAR
AHMAD ANSARI
SACHIN
GAURAV PAWAR
SURESH | G.A. |
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- 41 IA/5/2024 FOR THIRD BAIL APPLICATION
IN
CRLA/329/2021 DEVENDRA SINGH Versus STATE OF UTTARAKHAND
RAM SINGH SAMMAL SARITA BISHT RAJAT CHAUHAN PIYUSH SAMMAL G.A.
- 42 IA/6/2024 FOR SECOND SHORT TERM BAIL APPLICATION
IN
BA1/935/2024 SUCHCHA SINGH Versus STATE OF UTTARAKHAND
DEEP CHANDRA JOSHI G.A.
- * ORDER ON APPLICATIONS (AS DEFECTIVE) ***
- 43 IA/9585/2024 FOR DELAY CONDONATION APPLICATION
MCRC/9586/2024 FOR REVIEW APPLICATION
IN
C482/573/2020 DEEPENDRA SINGH BISHT Versus STATE OF UTTARAKHAND AND ANOTHER
NEERAJ GARG ABHIJAY NEGI SNIGDHA TIWARI ABHISHEK RANA
SIDDHARTHA SAH G.A.
- * ORDER MATTERS ***
- 44 BA4/14/2024 JASWINDER KAUR Versus STATE OF UTTARAKHAND
VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA G.A.
- 45 BA3/58/2024 BHUPENDRA SINGH RAWAT ALIAS BHUPPI Versus STATE OF UTTARAKHAND
RAJAT MITTAL (AMICUS CURIAE) G.A.
- WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
NOTE : CONNECTED BA1 2783/2019 IS DECIDED.
- CONNECTED WITH
- 45(1) BA1/2783/2019 BHUPI RAWAT ALIAS BHUPENDRA SINGH RAWAT Versus STATE OF UTTARAKHAND
B S NEGI G.A.
- 46 BA2/270/2024 PAYAL SHARMA ALIAS PREETI Versus STATE OF UTTARAKHAND
V S MAHRA RAJESH SINGH NAGARKOTI B S BHANDARI G.A.
- WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
- 47 BA2/286/2024 MANISH Versus
ANKUSH KUMAR TYAGI G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

48	BA2/310/2024	NAFEES AHMAD Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON	G.A.
49	BA1/431/2024	AMRUDDIN ANSARI Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI KARAN SINGH DUGTAL, VIKAS SINGH YADAV	G.A.
50	ABA/547/2024	ANOOP KUMAR SRIVASTAVA Versus STATE OF UTTARAKHAND	MAHUA RAY HARSH TANEJA M K RAY	G.A.
51	BA1/625/2024	ATUL DAS ALIAS MUTA Versus STATE OF UTTARAKHAND	SANDEEP SINGH RAWAT DINESH CHANDRA DIMRI	G.A.
52	ABA/651/2024	SANDEEP RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	G.A. ABHIJAY NEGI, SNIGDHA TIWARI

WITH

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

53	BA1/856/2024	ARUN KUMAR Versus STATE OF UTTARAKHAND	ANOOP JAISWAL	G.A.
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WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

54	ABA/899/2024	VINOD KUMAR Versus STATE OF UTTARAKHAND	AJAY JOSHI RAJAT MITTAL	G.A.
55	ABA/1076/2024	ANIL KUMAR SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS KUMAR GUGLANI	G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

56	ABA/1117/2024	SANJAY RAWAT AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG JAI KRISHNA PANDEY ARUSHI BATRA	G.A.
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CONNECTED WITH

56(1)	ABA/1119/2024	BHOPAL SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG JAI KRISHNA PANDEY ARUSHI BATRA	G.A.
57	ABA/1131/2024	PRADEEP KUMAR	GAURAV SINGH	G.A.

		Versus STATE OF UTTARAKHAND	NIKHIL SINGHAL	
58	ABA/1132/2024	ALAUDDIN Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
59	ABA/1139/2024	SUBHASH Versus STATE OF UTTARAKHAND	KIRAT DHALIWAL SHANKAR AGGARWAL	G.A.
60	ABA/1148/2024	ROHIT KUMAR Versus STATE OF UTTARAKHAND	BHARAT SINGH	PIYUSH GARG, NIKHIL SINGHAL (FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR INTERIM BAIL APPLICATION IA/2/2024 FOR URGENCY APPLICATION			
61	ABA/1204/2024	MOHD DANISH Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
62	ABA/1215/2024	PARVINDER SAINI Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
63	ABA/1229/2024	ARPIT KUMAR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	BIRENDRA SINGH ADHIKARI SIDHARTH SINGH NEGI	G.A.
	CONNECTED WITH			
63(1)	ABA/1129/2024	NEHA AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	BIRENDRA SINGH ADHIKARI SIDHARTH SINGH NEGI	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
64	BA1/1396/2024	RAVI SAINI Versus STATE OF UTTARAKHAND	SHASHANK SAUN	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
	CONNECTED WITH			
64(1)	BA1/1562/2024	RAHUL KUMAR DUTTA Versus STATE OF UTTARAKHAND	SHASHANK SAUN	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
65	BA1/1510/2024	RAJESH KUMAR YADAV Versus STATE OF UTTARAKHAND	PRATHAM CHANDRA RAJ KUMAR	G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

CONNECTED WITH

65(1)	BA1/1639/2024	ANURAG SHUKLA Versus STATE OF UTTARAKHAND	PRANAV SINGH	G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

66	BA1/1695/2024	INTEJAR Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

67	BA1/1720/2024	SATNAM SINGH ALIAS KALA Versus STATE OF UTTARAKHAND	HEMANT SINGH MAHRA SIDDHANT TIWARI	S.K.MANDAL, LALIT SHARMA (FOR COMPLAINANT) G.A.
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CONNECTED WITH

67(1)	BA1/1564/2024	HARVINDER SINGH Versus STATE OF UTTARAKHAND	PANKAJ KAPIL HARSHIT SANWAL	S.K.MANDAL (FOR INFORMANT) LALIT SHARMA, GURVINDER SINGH (FOR COMPLAINANT) G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

68	BA1/1752/2024	LUCKKY MASIH Versus STATE OF UTTARAKHAND	MUKUL SINGH DANGI	G.A.
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WITH

IA/1/2024 FOR EXEMPTION APPLICATION

69	BA1/1760/2024	BANMEET SINGH Versus DIRECTORATE OF ENFORCEMENT (ED)	ADITYA SINGH M S RAWAT	ATUL BAHUGUNA
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NOTE : AT 02:00 P.M.

70	BA1/1960/2024	SATVINDER SINGH ALIAS GENDU Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
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71	BA1/2109/2024	OM PRAKASH Versus STATE OF UTTARAKHAND	C S JOSHI GAURAV KUMAR ASHISH DANI LALIT SINGH SAMMAL	G.A.
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

72	BA1/2238/2024	ANITA Versus NARCOTICS CONTROL BUREAU SUB ZONE DEHRADUN	HARSH VARDHAN DHANIK	SHOBHIT SAHARIA
73	BA1/2320/2024	MOHD. SHAHBAZ Versus STATE OF UTTARAKHAND	RAHUL CONSUL PAWAN SANWAL	G.A.
74	BA1/2338/2024	JASVEER ALIAS TONU Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.

*** ADMISSION MATTERS ***

75	CRLR/189/2024	NARESH BHATT Versus STATE OF UTTARAKHAND AND ANOTHER	AMAR MURTI SHUKLA LATA NEGI	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR EXEMPTION APPLICATION

CONNECTED WITH

75(1)	CRLR/187/2024	NARESH BHATT Versus STATE OF UTTARAKHAND AND ANOTHER	AMAR MURTI SHUKLA LATA NEGI	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR EXEMPTION APPLICATION

CONNECTED WITH

75(2)	CRLR/191/2024	NARESH BHATT Versus STATE OF UTTARAKHAND AND ANOTHER	AMAR MURTI SHUKLA LATA NEGI	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR EXEMPTION APPLICATION

CONNECTED WITH

75(3)	CRLR/192/2024	NARESH BHATT Versus STATE OF UTTARAKHAND AND ANOTHER	AMAR MURTI SHUKLA LATA NEGI	G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR EXEMPTION APPLICATION

CONNECTED WITH

75(4)	CRLR/354/2024	NARESH BHATT Versus STATE OF UTTARAKHAND AND	AMAR MURTI SHUKLA LATA NEGI	G.A.
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ANOTHER

WITH

IA/1/2024 FOR EXEMPTION APPLICATION

IA/2/2024 FOR STAY APPLICATION

76	CRLR/411/2024	GOVIND SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	A M SAKLANI	LOKENDRA DOBHAL, DEVANG DOBHAL G.A.
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WITH

IA/1/2024 FOR STAY APPLICATION

77	CRLR/765/2024	NANDAN SINGH Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

78	CRLR/864/2024	KIRTI BALLABH NAINWAL AND ORS AND OTHERS Versus CENTRAL BUREAU OF INVESTIGATION , ACB	SARITA BISHT PIYUSH SAMMAL R S SAMMAL	PIYUSH GARG
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WITH

IA/1/2024 FOR STAY APPLICATION

79	CRLR/865/2024	ANGAD PAL SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	AKHIL KUMAR SAH AYUSH AGARWAL MOHD FAIZ ALI	G.A.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ORDERS ON APPLICATIONS (URGENCY) ***

80	CRLR/699/2023	JASPAL SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	HARSHIT SANWAL B D PANDE	HARSH VARDHAN DHANIK G.A.
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WITH

IA/2/2024 FOR URGENCY APPLICATION

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